

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD. SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI. S.VIJAYARAGHAVAN MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/200/2016  
NAME OF THE PETITIONER(S) : Kanaiah Vikram Dixit  
NAME OF THE RESPONDENT(S) : M/s Vcan Active Carbon Private Limited & 3 others  
UNDER SECTION : 397/398

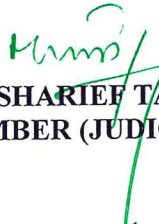
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A.M. Ilango.	Counsel for Petitioner	J.
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**ORDER**

Mr. A.M. Ilango Counsel for Petitioner present and submitted that both the parties are engaged in talks for settlement and prays for time. At request, time is enlarged. **Put up on 05.07.2017 at 10.30 A.M.**

S. Vijayaraghavan.  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)